

wholly accepted.

MR. SPEAKER: Only two of them will be allowed. Arifji.

(Interruptions)

12.18. hrs.

PERSONAL EXPLANATION BY MEMBER

[*Translation*]

SHRI ARIF MOHAMMAD KHAN (Bahraich): Mr. Speaker, Sir, I thank you for giving me an opportunity to speak on the notice for Breach of Privilege given by me.

Sir, the incident which occurred yesterday cannot be viewed in isolation. My complaint is, and you may have read it also, that when after the meeting, I came out of the Janata Party office and sat inside my car and as the car approached the gate, four persons standing near the bushes asked me to stop the car. I was alone in the car and I stopped. They asked me as to what decisions were taken in the meeting.

...(*Interruptions*)...

MR. SPEAKER: What is this? Order, Order.

SHRI ARIF MOHAMMAD KHAN: They asked me about the details of the meeting. I replied that first, I would like to know as to who they were. On my asking them two-three times to disclose their identity, they said that they were from the Special Branch and were on duty here in order to find out as to what decisions were taken in the meeting

(Interruptions)

SHRI VILAS MUTTEMWAR (Chimur) : What more** can happen? There should be a limit to.**

(Interruptions)

SHRI ARIF MOHAMMAD KHAN: Sir, he does not have any right to take the time allotted to me. You have given me permission to speak.

MR. SPEAKER: Please continue.

SHRI ARIF MOHAMMAD KHAN:**

(Interruptions)

[*English*]

MR. SPEAKER: The hon. Member shall never refer to the other House. This will not form a part of the record.

(Interruptions)

[*Translation*]

MR. SPEAKER: You speak about your complaint.

SHRI ARIF MOHAMMAD KHAN: Those who stopped me were not in police uniform. So it was not possible for me to recognise them as belonging to the police force. They were in plain clothes. That is why I asked them. Subsequently, I told them that I was going to the Parliament House. They said that it would be better if I gave the information first. I stepped out of the car and talked to them for 4 or 5 minutes. I told them that the way they were asking me... and regarding my old complaint that our telephones were being tapped, I received this reply from your office only today. Similarly, you may remember that from my house..(*Interruptions*)

It is related to this. Similar threats have

** Expunged as ordered by the Chair.

been given to me in the past also and I have complained earlier also.

[*English*]

MR. SPEAKER : I am restraining you to the yesterday's incident.

[*Translation*]

SHRI ARIF MOHAMMAD KHAN: I am talking about yesterday's incident.

If they feel ashamed of the happenings in the past, then I will not mention them ... (*Interruptions*)... I am talking about yesterday only. ...(*Interruptions*)....

Sir, if they keep on disturbing me in this way, I will not be able to continue.

Afterwards, I kept on talking for 4 or 5 minutes. Meanwhile, as there are many other offices in that building besides that of the Janata Party, one office-bearers of the Janata Party and some people working in other offices also gathered at that point where I was held up by those men. I told them that these men want me to tell them as to what decisions were taken in the meeting. As the exchange of words heated up, many other people also joined and they too said that no one had the authority to question me in this manner. I told those officials to come inside with me and I shall talk to their senior officers on phone. I shall ask whether they have been authorised to stop a Member of Parliament on his way to Parliament House and force him to disclose the details of the meeting and threaten him. (*Interruptions*).

MR. SPEAKER: What is happening to you all?

[*English*]

SHRI ARIF MOHAMMAD KHAN: If they defy your directive, what can I do?

(*Interruptions*)

[*Translation*]

MR. SPEAKER: Please continue, what happened after that?

SHRI ARIF MOHAMMAD KHAN: Sir, at that time, the General Secretary of the Janata Party, Shri Yashwant Sinha, Shri Lakshmanna of Telugu Desam, who is a Member of the Rajya Sabha, and many senior journalists were also inside that room. In their presence, those officials agreed that they were asking the questions of their own and if he was not inclined to provide the information it did not matter. After sitting inside the room they said that they were questioning me as they were put on this duty by the hon. Minister of Home Affairs. ...(*Interruptions*)...

MR. SPEAKER : What happens to you? I do not know what you do ?

(*Interruptions*)

SHRI HARISH RAWAT (Almora) : Now he is referring to the hon. Minister of Home Affairs and later he will refer to the Hon. Prime Minister.

MR. SPEAKER : Mr. Rawat please sit down

SHRI ARIF MOHAMMAD KHAN : Sir, questions are being asked from that side and I am being compelled to answer them. The fact is that they do not have the capacity to pressurise anyone.

(*Interruptions*)

MR. SPEAKER : You should stick to your subject.

(*Interruptions*)

SHRI SHANTARAM NAIK (Panaji) It is the case of a thief threatening the policeman ...(*Interruptions*)....

MR. SPEAKER : Why are you making a noise without any reason?

SHRI ARIF MOHAMMAD KHAN : Sir, I wanted to speak here especially for this reason also that the hon. Minister of Home Affairs is saying that he is in possession of the facts. I have a photograph of his identity card with me. The hon. Minister is also saying that he is in possession of the facts and he is stating the facts which have been published in the newspapers as well. A Member of Parliament has every right to give the complete details of an incident which occurs with him while he is alone and especially if that involves stopping him while he is on his way to the Parliament House. I want to raise the issue with your permission because from the Government's side....

(*Interruptions*)

MR. SPEAKER : Do not digress.

(*Interruptions*)

SHRI ARIF MOHAMMAD KHAN : In this connection, the General Secretary of the Janata Party has filed a report in the police station regarding the surveillance being done. As regards the statement of the hon. Minister that he has additional facts about this incident, I want to say that those have already been published in the newspapers (*Interruptions*)

MR. SPEAKER : You should restrict yourself to your own account of the incident.

(*Interruptions*)

SHRI ARIF MOHAMMAD KHAN : All

right, let him make a statement After that you give me two more minutes to speak.

[*English*]

S. BUTA SINGH : Mr. Speaker, Sir, I will not add a word to what facts have been brought to my notice. I would not like to indulge in the fabricated story that the hon. Member has given.

(*Interruptions*)

MR. SPEAKER : Order, Order.

(*Interruptions*)

PROF. MADHU DANDAVATE : How can he say that it is fabricated ? He cannot say that.

SHRI THAMPAN THOMAS (Mavelikara) : He should withdraw that word.

(*Interruptions*)

MR. SPEAKER : Sit down.

[*Translation*]

You have made your point. Now let him make his submission .

SHRI ARIF MOHAMMAD KHAN:**

[*English*]

MR. SPEAKER : Not allowed. Whatever he has said will not form part of the record.

(*Interruptions*)

S. BUTA SINGH : Had he confined to only bare facts of the incident, I would not have used that word. He has brought in so

** Expunged as ordered by the Chair.

many things which have nothing to do with this incident. Therefore, to that extent, the story is fabricated. (*Interruptions*)

[*Translation*]

MR. SPEAKER : Why are you making a noise ?

(*Interruptions*)

[*English*]

MR. SPEAKER : Please sit down.

(*Interruptions*)

S. BUTA SINGH : Mr. Speaker, Sir, according to the report of the special Branch Delhi Policy, Sub-Inspector, Ranbir Singh, No.1405-D, Special Branch was posted as spotter outside the compound of Janata Party Office, Jantar Mantar Road on 24th February, 1988. (*Interruptions*) Why don't you listen?

[*Translation*]

MR. SPEAKER : First you listen to him.

[*English*]

S. BUTA SINGH : You listen to it. (*Interruptions*)

You listen to it, you will come to realise (*Interruptions*).. He was keeping watch according to the prevalent practice on the movements of suspected terrorists on account of the reports.. (*Interruptions*)...

PROF. MADHU DANDAVATE : Shri Arif Mohammad Khan is a terrorist ? Do you compare him with a terrorist ? What a shame (*Interruptions*)

S.BUTA SINGH : That the terrorists

would make attempts on the political leaders etc. in the Capital ..(*Interruptions*) ...

Shri Arif Mohammad Khan, MP and Shri Suman, Vice President of All India Yuva Janata along with 10/12 party workers accosted him, dragged him inside the party office despite his disclosing his identity and the purpose of his presence there and confined him there(*Interruptions*)... He was also assaulted by several persons present there resulting in injuries to him as well as tearing off of his cloths. His identity card was also snatched which was returned only after repeated requests by him. He was released later when the local police intervened.

A case has been registered under sections 342, 353, and 332 I.P.C. Police is investigating into the case. A case has been registered against Shri Arif Mohammad Khan, MP and others.

(*Interruptions*)

PROF. MADHU DANDAVATE : Sir, do you believe that ?

MR. SPEAKER : How can I believe or disbelieve anything?

(*Interruptions*)

PROF. MADHU DANDAVATE : If the Home Minister can make such a statement, you can imagine what will happen down the ladder.

S. BUTA SINGH : Also there is a complaint by Shri Yashwant Sinha, General Secretary of the Janata Party regarding tress-pass and unauthorised entry by the officer of the Special Branch accompanied by others. It is also alleged that the officer accosted in an intimidating manner. This is being investigated. After the investigations are over, if necessary a case will be registered.

Let me share with this august House that Delhi has been put under red alert because there has been special information with us that terrorists from Punjab are coming to Delhi. This is not the only office that these forces are placed. These forces are placed at various premises to spot out the terrorists. This has been broadly televised and given to the Press and also made known through the radio that Delhi has been put under alert and these people were posted outside the office of the Janata Party and not inside the office of the Janata Party.

SHRI ARIF MOHAMMAD KHAN : We want your ruling Sir.

MR. SPEAKER : It is under my consideration. I cannot give a ruling.

(Interruptions)

12.33 hrs.

PAPERS LAID ON THE TABLE

Annual report on Industrial and Commercial Undertakings of Central Government (Public Enterprises Survey) for 1986-87 (Vols I-III)

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : Sir, on behalf of Shri J. Vengala Rao, I be to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1986-87 (Volumes -I to III). [Placed in Library: See No. L.T. 5499/88]

SHRI INDRAJIT GUPTA (Basirhat)

You can dispose of it be referring it to the Privileges Committee.

MR. SPEAKER : I have to see.

PROF. MADHU DANDAVATE (Rajapur) : I have given a regular privilege Notice and Shri Arif Mohammad Khan also has given a regular privilege Notice.

MR. SPEAKER : I have to look onto the matter and decide accordingly.

(Interruptions)

PROF. MADHU DANDAVATE : Have you kept it pending ?

MR. SPEAKER : It is under my consideration.

SHRI INDRAJIT GUPTA : Do you expect us to believe this cock and bull story ?

MR. SPEAKER : I don't know, when have I asked you to ? Have I requested you to accept anything ?

PROF. MADHU DANDAVATE : We take it that it is under your consideration *(Interruptions)*

Annual Report of and Review on Indian Institute of Forest Management, Bhopal for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal for the year 1986-87 along with Audited Accounts.